

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1189
TO BE ANSWERED ON 29.07.2021

AADHAAR CARD LINKAGES WITH VOTER ID CARDS

1189. SHRI BINOY VISWAM:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the documents/schemes etc which are linked to the Aadhaar Card at present and of these, which are mandatory;
- (b) whether Government has allowed for linking Aadhaar with Voter ID cards;
- (c) whether Government has not received any instructions from the Supreme Court regarding the issue of linking Aadhaar with Voter ID;
- (d) the steps that Government has taken to protect the data linked with Aadhaar; and
- (e) whether there have been any incidents of data leakage of Aadhaar since its inception, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a): Aadhaar authentication is allowed under following provisions of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016:

- I. **Section 7:** Under section 7 of the Aadhaar Act, the Central Government or the State Government may mandate requirement of Aadhaar of the beneficiaries as a proof of identification for availing any subsidy/benefit under the schemes expenditure on which are incurred from the Consolidated Fund of India or Consolidated Fund of State. As on 30th June 2021, a total of 312 schemes have been notified by various Central Ministries under section 7 (list is enclosed as **Annexure-I**).
- II. There are several schemes/programmes where in Aadhaar is one of the means of identification and the choice of using Aadhaar is voluntary/ left to the resident.
 - i. **Section 4(4)(b)(i):** Permitted to offer Authentication Services under the provisions of any other Law made by Parliament. A list of illustrative use-cases is given below:
 - a) Section 139AA of the Income-tax Act, 1961, as introduced by the Finance Act, 2017, provides for mandatory quoting of Aadhaar /Enrolment ID of Aadhaar application form, for filing of return of income and for making an application for allotment of Permanent Account Number with effect from 1st July, 2017.
 - b) Section 142 of the Code on Social Security, 2020 provides for use of Aadhaar for establishing identity of an employee or unorganized worker or any other person for

registration as member or beneficiary for seeking benefit whether in kind, cash or medical sickness benefit or pension, gratuity or maternity benefit or any other benefit or withdrawal of fund or availing services of career centre or receiving any payment or medical attendance as Insured Person himself or for his dependents.

- c) Section 99B of the Customs Act, 1962 provides for authentication of a person whose verification is considered necessary for protecting the interest of revenue or for preventing smuggling.
- d) Section 25(6A), (6B) & (6C) of the Central Goods and Services Tax Act, 2017 provides for Aadhaar authentication of registered persons or for new registration under the said Act.

Further, such authentication for a purpose may be made mandatory by Parliament as per Section 4(7) of the Aadhaar Act, 2016.

- ii. **Section 4(4)(b)(ii):** An entity may be allowed to perform authentication for such purpose, as the Central Government in consultation with the Authority, and in the interest of State, may prescribe. In this regard, the Aadhaar Authentication for Good Governance (Social Welfare, Innovation, Knowledge) Rules, 2020 were notified by Ministry of Electronics and Information Technology (MEITY) on 05.08.2020. A list of proposal received under aforementioned Rules from Central/ State Government Ministries/ Departments and approved by the MEITY is enclosed as **Annexure-II**. The Aadhaar authentication under Section 4(4)(b)(ii) is on voluntary basis only.

(b) and (c): Currently Voter ID is not linked to Aadhaar. It is informed that the Election Commission of India has sent a proposal regarding linking of Aadhaar with electoral roll to the Ministry of Law and Justice (Legislative Department) on the subject vide letter no.3/ER/2018/SDR dated 13th August 2019. Further, a letter bearing no. 3/EtT2021/SDR/Vol.II dated 17th June 2021 has been sent again to Ministry of Law and Justice.

(d): Aadhaar is based on three core principles of minimal information, optimal ignorance and federated database. In its whole lifecycle, an Aadhaar database contains only the information that the resident provides at the time of enrolment or updation. The database contains name, address, gender, date of birth/age, photograph and core biometrics (10 fingerprints and 2 iris scans) of the enrolled resident. The database may also have mobile and email, if provided by the resident, during enrolment or updation. As a matter of policy and by design, UIDAI precludes itself from aggregating information arising from the use of Aadhaar, tracking and profiling individuals, and the system by intent, is blind to the purpose for which Aadhaar may be used at the front end by the resident. Also, the core biometrics is encrypted at the time of enrolment/updation. It is never kept unencrypted and is never shared.

For security of Aadhaar data, UIDAI has a well-designed, multi-layer robust security system in place and the same is being constantly upgraded to maintain highest level of data security and integrity. The architecture of Aadhaar ecosystem has been designed to ensure data security and privacy which is an integral part of the system from the initial design to the final stage.

Various policies and procedures have been defined and are reviewed and updated continually thereby appropriately controlling and monitoring any movement of people, material and data in and out of UIDAI premises, particularly the data centres. UIDAI data is fully secured/ encrypted at all times i.e. at rest, in transit and in storage. For further strengthening of security and privacy of data, security audits are conducted on regular basis. The security assurance of Aadhaar ecosystem has been strengthened with enactment of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and subsequently the Aadhaar and Other Laws (Amendment) Act, 2019 which has stringent penalties/punishments for offenders. In the above Act, Chapter VI on Protection of Information (Section 28 – Section 33) & Chapter VII on Offences and Penalties (Section 34 – Section 47) of the act, specifically relates to protection of information and related offences and penalties to offenders.

UIDAI has been declared ISO 27001:2013 certified with respect to information security which has added another layer of IT security assurance. In pursuance of sub-section (1) of Section 70 of the IT Act 2000, UIDAI has also been declared as Protected System by National Critical Information Infrastructure Protection Centre.

Further, UIDAI has also been declared ISO/IEC 29100:2011 (Information Technology – Security Techniques – Privacy Framework for Central Identities Data Repository (CIDR) and ISO/IEC 27701:2019 (Privacy Information Management System) certified by M/s BSI Group India Pvt Ltd.

(e): There has not been any instance of data leak from Aadhaar database (Central Identities Data Repository)/ UIDAI.

Rajya Sabha Unstarred Question no. 1189 reg “Aadhaar Card Linkages with Voter ID Cards” by Shri Binoy Viswam due for 29.7.2021

**List of Notifications issued under Section 7 of the Aadhaar Act, 2016
by Central Ministries/ Departments in r/o Central Schemes**

[Compiled from eGazette.nic.in]

[As on 30-6-2021]

[Summary: # Ministries/Departments= 48; # Notifications= 177; # Schemes covered under these notifications= 312]

Sl. No.	Ministry/ Department	Sl. No.	Name of the Scheme	# Schemes included in the notification	Date of publication in eGazette.nic.in
1	Ministry of Labour and Employment	1	Employees' Pension Scheme, 1995	1	04-01-2017
		2	Housing Subsidy Benefit Schemes (4 schemes): (i) Housing Subsidy to Beedi Workers; (ii) Housing Subsidy to Iron, Manganese or Chrome Ore Workers; (iii) Housing Subsidy to Lime Stone and Dolomite Workers; (iv) Housing Subsidy to Cine workers;	4	30-01-2017
		3	Scholarship Subsidy Benefit Schemes (5 schemes): (i) Scholarship to the Children of Beedi Workers, (ii) Scholarship to the Children of Cine Workers, (iii) Scholarship to the Children of Iron-Manganese-Chrome Ore Workers (iv) Scholarship to the Children of Lime Stone and Dolomite Workers, (v) Stipend to children in the special schools under the NCLP;	5	28-02-2017
		4	National Career Services (NCS)	1	27-02-2017
		5	Stipend to Trainees under the Scheme of Welfare for SC/STs Job Seekers through coaching, guidance & vocational training	1	27-02-2017

		6	Stipend to persons with disabilities defined under The Right of Person With Disabilities (RPwD) Act 2016	1	27-02-2017
		7	Bonded Labour Rehabilitation Scheme	1	06-03-2017
		8	National Child Labour Project (NCLP)	1	24-03-2017
		9	Grants-in-aid to Voluntary Organizations (stipend component for training centres)	1	24-03-2017
		10	Aam Aadmi Bima Yojana (AABY)	1	09-08-2017
		11	Grants to Dattopant Thengadi National Board for Workers Education & Development [DTNBWE&D]	1	30-08-2017
		12	Grants to V.V. Giri National Labour Institute	1	02-09-2017
		13	Pradhan Mantri Shram Yogi Maan-dhan Yojana (PM-SYM)	1	15-02-2019
2	Ministry of Skill Development & Entrepreneurship	14	National Apprenticeship Promotion Scheme (NAPS)	1	10-02-2017
		15	Pradhan Mantri Kaushal Vikash Yojana [PMKVY]	1	20-03-2017
3	Department of Personnel & Training	16	Schemes of (a) Conduct of Yoga Classes at Grih Kalyan Kendras (GKK) (b) Annual Grant to GKK, (c) Assistance for come and play scheme (d) Coaching Academies and summer camps by CCSCSB	4	15-02-2017
4	Ministry of Agriculture and Farmer's Welfare	17	Crop Insurance Schemes: i. Pradhan Mantri Fasal Bima Yojana (PMFBY) ii. Restructured Weather-based Crop Insurance Scheme (RWBCIS)	2	08-02-2017
		18	Mission for Integrated Development of Horticulture (MIDH) (6 sub-schemes): i. National Horticulture Mission (NHM) ii. Horticulture Mission for North East & Himalayan States (HMNEH) iii. National Agroforestry & Bamboo Mission (NABM) iv. National Horticulture Board (NHB) v. Coconut Development Board (CDB) vi. Central Institute for Horticulture (CIH), Nagaland	6	10-03-2017
		19	Soil Health Management and Soil Health Card under National Mission for Sustainable Agriculture (NMSA)	2	20-02-2017

20	Agri-Clinics and Agri-Business Centres (AC&ABC)	1	22-03-2017
21	National Food Security Mission (NFSM) (five sub-components): (i) NFSM-Rice (ii) NFSM-Wheat (iii) NFSM-Pulses (iv) Coarse Cereals; (v) Commercial Crops;	5	17-03-2017
22	Per Drop More Crop component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)	1	21-03-2017
23	Support to State Extension Programmes for Extension Reform - ATMA Scheme	1	05-04-2017
24	Rainfed Area Development under NMSA	1	25-04-2017
25	National Mission on Oilseeds and Oil Palm (NMOOP)	1	28-04-2017
26	Sub-Mission on Agricultural Mechanism Scheme (SMAM) [Component 1 & 2] [Central Sector]	1	27-04-2017
27	Sub-Mission on Agricultural Mechanism Scheme (SMAM) [Component 3 to 8] [Centrally Sponsored]	1	27-04-2017
28	Sub-Mission on Seeds & Planting Materials (SMSP) under National Mission on Agriculture Extension and Technology (NMAET)	1	09-05-2017
29	Cooperative Training and Education by NCUI and NCCT	1	09-06-2017
30	Interest Subvention Scheme	1	04-08-2017
31	Pradhan Mantri KisanSAMman Nidhi (PM-KISAN)	1	21-02-2019

5	D/o Agricultural Research & Education	32	<ul style="list-style-type: none"> i. IASRI Scholarship for MSc and PhD ii. ICAR Junior Research Fellowship iii. ICAR Senior Research Fellowship iv. Merit Cum Means Scholarship v. National Talent Scholarship for PG vi. National Talent Scholarship for UG vii. Post Matric Scholarship viii. Student READY (Rural Entrepreneurship Awareness Development Yojna) ix. IVRI-Institute Scholarship for M.V.Sc. and Ph.D. x. NDRI-Institute Scholarship For MSc and PhD xi. IARI Scholarship xii. CIFE-Institutional Fellowship 	12	07-11-2019
		33	<ul style="list-style-type: none"> i. ICAR Emeritus Professor ii. ICAR Emeritus Scientist iii. ICAR National Professor and National Fellow 	3	07-11-2019
6	Deptt. of Higher Education, MHRD	34	Central Sector Scholarship Scheme for College and University Students	1	17-02-2017
		35	<p>Scholarship & Fellowship Schemes implemented by UGC and AICTE:</p> <ul style="list-style-type: none"> (i) Emeritus Fellowship (ii) Dr. D.S. Kothari Post Doctoral Fellowship in Sciences (iii) Post Doctoral Fellowship for Women (iv) Dr. S. Radhakrishnan Post Doctoral Fellowship in Humanities and Social Sciences (Including Languages) (v) Post-Doctoral Fellowship for Scheduled Caste and Scheduled Tribe Candidates (vi) Basic Science Research Fellowship for Sciences (vii) Swami Vivekananda Single Girl Child fellowship for Research in Social Sciences (viii) Junior Research Fellowship in Sciences, Humanities and Social Sciences (ix) Post Graduate Scholarship for University Rank Holders 	18	26-04-2017

		(x) Post Graduate Scholarship for Single Girl Child (xi) Post Graduate Scholarship for Professional Courses for Scheduled Caste and Scheduled Tribe candidates (xii) "Ishan Uday" Special Scholarship Scheme for North Eastern Region (xiii) Basic Science Research Faculty Fellowship (xiv) Post Graduate Scholarship for M.E., M.Tech, M.Pharm to Graduate Aptitude Test in Engineering (GATE) or Graduate Pharmacy Aptitude Test (GPAT) qualified candidates (xv) Free Education for Sports Medal Winner or participants of National or International Events (xvi) Quality Improvement Programme (QIP) for faculty deputed for M.Tech or Ph.D studies at QIP Centres (xvii) Special Scholarship Scheme for Jammu and Kashmir students (xviii) Post Graduate Scholarship for Graduate Aptitude Test in Engineering (GATE) and Graduate Pharmacy Aptitude Test (GPAT) qualified Post Graduate students of AICTE approved technical institutes;			
		36	Central Sector Interest Subsidy Scheme	1	09-12-2019
		37	National Apprenticeship Training Scheme	1	22-09-2020
7	Deptt. of School Education & Literacy, MHRD	38	National Means-cum-Merit Scholarship Scheme (NMMSS)	1	15-02-2017
		39	National Scheme of Incentive to Girls for Secondary Education (NSIGSE)	1	15-02-2017
		40	Payment of salary/honarium to teachers & staff under Sarva Shiksha Abhiyan (SSA)	1	02-03-2017
		41	Benefits to 6 to 14 yrs children under Sarva Shiksha Abhiyan (SSA)	1	02-03-2017
		42	Inclusive Education of the Disabled at Secondary State (IEDSS) under RMSA	1	01-03-2017
		43	Scheme of Adult Education & Skill Development - <i>Saakshar Bharat</i>	1	03-03-2017
		44	Scheme of support to NGOs/Institutions /SRCs for Adult Education and Skill Development	1	03-03-2017
		45	Mid-day Meal for Children	1	28-02-2017
		46	Payment of honorarium to Cook-cum-Helpers (CCHs) under MDM Scheme	1	28-02-2017
		47	Scheme for providing Quality Education for Madarasas (SPQEM)	1	25-04-2017

		48	In-kind benefits under Inclusive Education of the Disabled at Secondary Stage (IEDSS) Scheme	1	25-08-2017
8	Deptt. of Social Justice and Empowerment	49	Central Sector/Centrally Sponsored Scholarship Schemes (12): (i) Pre-matric Scholarship Scheme for Scheduled Caste (SC) Students Studying in Class IX and X; (ii) Pre-Matric Scholarships to the Children of those engaged in occupations involving cleaning and prone to health hazards; (iii) Post-Matric Scholarship for Scheduled Caste (SC) Students; (iv) Up-gradation of Merit of Scheduled Caste (SC) Students; (v) National Fellowship for Higher Education for Scheduled Caste (SC) Students; (vi) Top Class Education Scheme for Scheduled Caste (SC) Students; (vii) Free Coaching Scheme for Scheduled Caste (SC) and Other Backward Classes (OBC) Students; (viii) Scheme of Pre-Matric Scholarship for Other Backward Classes (OBC) Students; (ix) Scheme of Post-Matric Scholarship for Other Backward Classes (OBC) Students; (x) National Fellowship for Other Backward Classes (OBC) Students; (xi) Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for De-notified, Nomadic and Semi-Nomadic Tribes (DNT) Students; (xii) Dr. Ambedkar Post-Matric Scholarship Scheme for Economically Backward Classes (EBC) Students;	12	16-02-2017
		50	Assistance to Voluntary Organizations under various Schemes: (a) Assistance to Voluntary Organisations working for the welfare of the Scheduled Castes; (b) Scheme of assistance to Voluntary Organisations for prevention of alcoholism and substance or drug abuse; (c) Grant in Aid to Voluntary Organisations working for welfare of Other Backward Classes; and (d) Scheme of integrated program for older persons.	4	01-03-2017
		51	Benefits of Schemes of NSFDC, NBCFDC and NSKFDC	1	01-03-2017

		52	Other Central Sector/ Centrally sponsored schemes (three schemes): i. Dr Ambedkar Scheme of Interest Subsidy on Educational Loans for Overseas Studies for OBC and EBC Students; ii. Venture Capital Fund for Scheduled Caste Entrepreneurs; iii. Credit Enhancement Guarantee Scheme for Young and Start-Up Entrepreneurs belonging to Scheduled Castes;	3	01-03-2017
		53	Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	1	01-03-2017
		54	Self-Employment Scheme for Rehabilitation of Manual Scavengers (SRMS)	1	17-03-2017
		55	Schemes of Dr Ambedkar Foundation: a) Dr. Ambedkar Medical Aid Scheme; b) Dr. Ambedkar Scheme for Social Integration through Inter-Caste Marriages; c) Dr. Ambedkar Foundation National Essay Competition Scheme; d) Dr. Ambedkar National Merit Awards for Secondary Examination; e) Dr. Ambedkar National Merit Awards for Senior Secondary Examination; and f) Dr. Ambedkar National Relief to Scheduled Caste Victims of Atrocities;	6	07-04-2017
9	Deptt. of Empowerment of Persons with Disabilities	56	Assistance to disabled persons for purchase/fitting of Aids and Appliances (ADIP)	1	03-03-2017
		57	Scholarship Schemes for education of students with disabilities (6 schemes): (a) Pre-Matric Scholarship for Students with Disabilities; (b) Post-Matric Scholarship for Students with Disabilities (c) Scholarship for Top Class Education for Students with Disabilities; (d) National Fellowship for Persons with Disabilities; (e) National Overseas Scholarship for Students with Disabilities; and (f) Free Coaching for Students with Disabilities;	6	03-03-2017

		58	National Action Plan for Skill Training of persons with disabilities under SIPDA	1	03-03-2017
		59	Deendayal Disabled Rehabilitation Scheme (DDRS)	1	10-04-2017
		60	District Disability Rehabilitation Centres (DDRCs)	1	28-04-2017
		61	Incentive Scheme for providing employment to Persons with Disabilities in the Private Sector	1	12-10-2017
10	Ministry of Women and Child Development	62	Supplementary Nutrition Programme under ICDS Scheme	1	06-02-2017
		63	Payment of honorarium to AWWs & AWHs under ICDS Scheme	1	06-02-2017
		64	Supplementary Nutrition for children offered at Crèche Centres	1	21-02-2017
		65	Honorarium paid towards the Crèche Workers and Crèche Helpers	1	21-02-2017
		66	Maternity Benefit Programme (MBP)	1	23-02-2017
		67	Scheme for Adolescent Girls	1	16-02-2017
		68	National Mission for Empowerment of Women (NMEW)	1	16-02-2017
		69	ICDS Training Programme	1	14-02-2017
		70	Ujjawala Scheme	1	25-02-2017
		71	Swadhar Scheme	1	25-02-2017
		72	Integrated Child Protection Scheme (ICPS)	1	23-02-2017
		73	STEP Programme	1	25-02-2017
		74	RashtriyaMahilaKosh (4 Schemes): i. Loan Promotion Scheme, ii. Main Loan Scheme, iii. Housing Loan Scheme, iv. Working Loan Schemes	4	25-02-2017
		75	Pradhan Mantri Matru Vandana Yojana (PMMVY)	1	05-08-2017
		76	Child Protection Services Scheme	1	11-12-2018
11	Ministry of Rural Development	77	Mahatma Gandhi National Rural Employment Guarantee Programme (MGNREGA)	1	04-01-2017

		78	Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM)	1	28-02-2017
		79	National Social Assistance Programme (NSAP)	1	27-02-2017
		80	Pradhan Mantri Awaas Yojana - Gramin (PMAY-G)	1	15-02-2017
		81	DeenDayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)	1	15-02-2017
12	Deptt of Food & Public Distribution	82	Targetted Public Distribution System (TPDS)	1	08-02-2017
13	Ministry of Health & Family Welfare	83	Janani Suraksha Yojana (JSY)	1	10-02-2017
		84	Payment of performance based incentives to Accredited Social Health Activists (ASHA) under National Health Mission	1	03-03-2017
		85	Payment of remuneration to contractual staff engaged under National Health Mission	1	03-03-2017
		86	Revised National Tuberculosis Control Programme [RNTCP]	1	19-06-2017
		87	Family Planning Schemes under National Health Mission (5 schemes): (i) Enhanced Compensation Scheme for Sterilisation for beneficiaries and service providers; (ii) Post-Partum IUCD (PPIUCD) Incentive Scheme to beneficiaries and service providers ; (iii) Post-Abortion IUCD (PAIUCD) Incentive Scheme to beneficiaries and service providers; (iv) Ensuring Spacing of Births (ESB) Scheme; (v) Family Planning Indemnity Scheme (FPIS);	5	27-06-2017
		88	Ayushman Bharat – National Health Protection Mission	1	04-07-2018
14	M/o Panchayati Raj	89	e-Panchayat Mission Mode Project	1	17-02-2017
15	M/o Water Resources, RD & GR	90	Research & Development Programme	1	27-02-2017
		91	National Water Mission	1	06-03-2017
		92	Painting & Essay Competitions for School Children under IEC component of HRD & Capacity Building Scheme	1	31-03-2017

16	Deptt. of Ex-Servicemen Welfare, Ministry of Defence	93	Pension to retired Defence Forces Pensioners/Family Pensioners	1	06-03-2017
17	Ministry of Chemicals and Fertilizers	94	National Awards Scheme for Technology Innovation in Petrochemicals & Downstream Plastics Processing Industry	1	06-03-2017
		95	Bhopal Gas Leak Disaster Scheme	1	06-03-2017
		96	Fertilizers Subsidy (6 schemes): i. Urea subsidy MH 2852 payment for Import of Urea; ii. Urea subsidy MH 2852 payment for Urea freight subsidy; iii. Urea subsidy MH 2852 payment for Indigenous Urea; iv. Nutrient based subsidy policy MH 2401 payment for City Compost; v. Nutrient based subsidy policy MH 2401 payment for imported P and K fertilizers; vi. Nutrient based subsidy policy MH 2401 payment for indigenous P and K fertilizers;	6	13-06-2017
18	Ministry of Petroleum & Natural Gas	97	LPG connection under Pradhan Mantri Ujjwala Yojana (PMUY)	1	06-03-2017
		98	PDS Kerosene Subsidy	1	28-04-2017
		99	Direct Benefit Transfer of LPG (DBTL) called PAHAL	1	28-02-2020
19	Ministry of Information and Broadcasting	100	Journalist Welfare Scheme	1	07-03-2017
		101	Scholarship Scheme of Satyajit Ray Film & Television Institute	1	07-03-2017
20	Ministry of Science & Technology	102	INSPIRE Awards/Fellowships (6 schemes): i. DISHA Programme ii. INSPIRE Award iii. INSPIRE Scholarship iv. INSPIRE Internship v. INSPIRE Fellowship vi. INSPIRE Faculty	6	09-03-2017
21	Ministry of Drinking Water & Sanitation	103	Swachh Bharat Mission (Gramin)	1	17-02-2017

22	Ministry of Textiles	104	National Handicraft Development Programme (NHDP) (11 Schemes): a. Ambedkar Hastshilp Vikas Yojna - DastkarShashktikaran Yojana; b. Design & Technology Up-gradation; c. Human Resource Development; d. Direct Benefit to Artisans; e. Infrastructure & Technology Support, f. Mega Cluster; g. Marketing Support & Services; h. Research & Development; i. Development of other crafts in Jammu & Kashmir; j. Setting up of Hastkala Academy, and k. Departmental Carpet Training Scheme.	11	29-03-2017
		105	National Handloom Development Programme Scheme & Comprehensive Development of Handlooms Scheme for Handloom Weavers	2	29-03-2017
		106	Integrated Scheme for Development of Silk Industry	1	25-04-2017
		107	Integrated Scheme for Powerloom Workers	1	14-07-2017
		108	Group Insurance Scheme for Powerloom Workers	1	14-07-2017
		109	In-situ Upgradation of Plain Powerloom for SSI Powerloom Sector	1	14-07-2017
		110	Scheme for Promoting Usage of Agrotextiles in NER	1	12-10-2017
		111	Handloom Weavers Comprehensive Welfare Scheme	1	12-12-2018
		112	Yarn Supply Scheme	1	02-01-2019
		113	Samarth-Scheme for Capacity Building in Textiles Sector	1	08-02-2019
23	Ministry of Heavy Industry & Public Enterprises (D/o Heavy Industry)	114	Excise Duty Subsidy on purchase of Car by Physically Handicapped Persons	1	29-03-2017
		115	FAME India Scheme	1	04-05-2017
		116	Scheme of Counselling, Retraining and Redeployment for separated Employees (CRR Scheme)	1	10-07-2017
		117	Scheme of Research, Development & Consultancies on Generic Issues of Enterprises (RDC Scheme)	1	10-07-2017

24	Ministry of AYUSH	118	National AYUSH Mission	1	03-04-2017
		119	Promotion of International Cooperation in AYUSH	1	23-06-2017
		120	Central Sector Scheme of Extra-Mural Research in AUYSH	1	05-07-2017
		121	Courses on Ayurveda in Rashtriya Ayurveda Vidyapeeth (RAV)	1	01-08-2017
		122	Medicinal Plants component under the Centrally Sponsored National AYUSH Mission'	1	29-04-2020
25	Ministry of Corporate Affairs	123	Internship Scheme for Post-Graduate Students	1	19-04-2017
26	Ministry of Urban Development	124	Swachh Bharat Mission (Urban)	1	28-04-2017
27	Ministry of Minority Affairs	125	Scholarship Schemes : (i) Pre-Matric Scholarship Scheme; (ii) Post-Matric Scholarship Scheme; (iii) Merit-Cum-Means Scholarship Scheme;	3	24-04-2017
		126	Seekho Aur Kamao	1	02-05-2017
		127	Upgrading Skills & Training in Traditional Arts/Crafts for Development [USTTAD]	1	02-05-2017
		128	Free Coaching and Allied Scheme	1	31-07-2017
		129	Nai Udaan Scheme	1	31-07-2017
		130	Padho Pradesh Scheme	1	31-07-2017
		131	Maulana Azad National Fellowship Scheme	1	31-07-2017
		132	Jiyo Parsi Scheme	1	31-07-2017
		133	Nai Manzil	1	05-11-2019
		134	Nai Roshni–The Scheme for Leadership Development of Minority Women	1	18-08-2020
28	Ministry of Road Transport & Highways	135	National Award for individual in the field of Road Safety	1	26-04-2017
		136	Refresher Training to Drivers in Unorganized Sector & HRD	1	26-04-2017

29	Ministry of Culture	137	Schemes of Scholarship/ Fellowships / Grants for promoting culture: (a) Award of Scholarship to Young Artistes in Different Cultural Fields, (b) Award of Fellowships to Outstanding Persons in the field of Culture and (c) Tagore National Fellowship/ Scholarship for Cultural Research	3	03-05-2017
		138	Central Sector Schemes of: (a) Performing Arts Grant Scheme (b) Scheme for Financial Assistance to Cultural Organizations with National Presence (c) Artistes Pension Scheme and Welfare Fund (d) Cultural Functions and Production Grant Scheme (e) Promoting International Cultural Relations	5	30-05-2017
		139	Scheme of Safeguarding the Intangible Cultural Heritage and Diverse Cultural Traditions of India (through Sangeet Natak Academy)	1	14-09-2017
30	Ministry of Tourism	140	Training Programmes	1	12-05-2017
31	D/o Financial Services, Ministry of Finance	141	Atal Pension Yojana (APY)	1	11-05-2017
		142	Varistha Pension Bima Yojana (VPBY)	1	20-11-2017
		143	Pradhan Mantri Vaya Vandana Yojana (PMVVY)	1	23-12-2019
32	Department of Pharmaceuticals, M/o Chemicals and Fertilizers	144	Scholarship to NIPER Students	1	16-05-2017
		145	Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP)	1	30-05-2017
33	Ministry of Housing & Urban Poverty Alleviation (M/o Housing & Urban Affairs)	146	Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM)	1	26-05-2017
		147	Credit Linked Subsidy Scheme (CLSS) component of Pradhan Mantri Awas Yojana (PMAY)– Urban	1	26-12-2018
		148	Three components of Pradhan Mantri Awas Yojana (PMAY)– Urban	1	26-12-2018
		149	Prime Minister's – Street Vendor's AatmaNirbhar Nidhi (PM-SVANidhi)	1	09-09-2020
34	Ministry of Tribal Affairs	150	Central Sector and Centrally Sponsored Scholarship Schemes	4	30-05-2017

		151	Grant-in-Aid to Voluntary Organizations working for welfare of STs	1	30-05-2017
		152	Development of Particularly Vulnerable Tribal Groups (PVTGs)	1	30-05-2017
		153	Vocational training in tribal areas	1	30-05-2017
		154	Institutional support for Development & Marketing of Tribal Products/Produce	1	30-05-2017
35	Ministry of Earth Sciences	155	Payment of Fellowship, Stipend, Financial Assistance to Scientists and Students (6 schemes): i. Atmosphere & Climate Research –Modelling Observation Systems & Services (ACROSS); ii. Ocean Services, Technology, Observations, Resources Modelling and Science (O-STORMS); iii. Seismological and Geoscience (SAGE); iv. Polar Science and Cryosphere (PACER); v. Research, Education and Training Outreach (REACHOUT); vi. Assistance to autonomous bodies	6	28-07-2017
36	Ministry of Commerce & Industry	156	Integrated Scheme for Export Promotion and Quality improvement in spices; and Research & Development of Cardamom	1	05-10-2017
		157	Sustainable & Inclusive Development of Natural Rubber Sector	1	05-10-2017
		158	Tea development and promotion Scheme	1	05-10-2017
		159	Integrated Coffee Development Project	1	05-10-2017
		160	Scheme of 'Marine Products Export Development' under MPEDA	1	11-10-2017
37	Ministry of Statistics & Programme Implementation	161	Capacity Development Scheme - Internship Programme	1	07-09-2017
		162	Fellowship to Research Scholars and Stipend to Students of Indian Statistical Institute	1	07-09-2017

38	Department of Space	163	<p>Central Sector Schemes of Aids to Senior Research Fellows (SRFs), Junior Research Fellows (JRFs), Apprentices and other students (14 Schemes):</p> <p>(i) Vikram Sarabhai Space Centre – Scholarships and Stipends.</p> <p>(ii) Space Applications Centre – Scholarships and Stipends.</p> <p>(iii) National Remote Sensing Centre - Scholarships and Stipends.</p> <p>(iv) Master Control Facility - Scholarships and Stipends.</p> <p>(v) Laboratory for Electro-Optics Systems - Scholarships and Stipends.</p> <p>(vi) ISRO Telemetry, Tracking and Command Network - Scholarships and Stipends.</p> <p>(vii) UR Rao Satellite Centre - Scholarships and Stipends.</p> <p>(viii) Indian Space Research Organisation Headquarters - Scholarships and Stipends.</p> <p>(ix) Indian Institute of Space Science and Technology – Assistanceship and Fellowships.</p> <p>(x) Indian Institute of Remote Sensing - Scholarships and Stipends.</p> <p>(xi) Liquid Propulsion Systems Centre - Scholarships and Stipends.</p> <p>(xii) Satish Dhawan Space Centre – SHAR - Scholarships and Stipends.</p> <p>(xiii) ISRO Propulsion Complex - Scholarships and Stipends.</p> <p>(xiv) Development and Educational Communication Unit - Scholarships and Stipends.</p>	14	12-06-2018
39	Ministry of Fisheries, Animal Husbandry & Dairying	164	Scheme of Entrepreneurship Development and Employment Generation (EDGE) - a component under the National Livestock Mission	1	19-07-2019
40	Ministry of Electronics & IT	165	Fee Reimbursement to Scheduled Castes and Scheduled Tribes under the Manpower Development Scheme	1	10-08-2019
41	Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying	166	Blue Revolution: Integrated Development and Management of Fisheries	1	25-11-2019

42	Deptt. for Promotion of Industry and Internal Trade and Industry	167	Central Sector Scheme of Training to Salt Workers for Technology Upgradation	1	11-12-2019
		168	Scheme for grant of rewards to the Children of Salt Workers	1	11-12-2019
		169	Primary Skill Development Programme under Human Resource Development sub-scheme of Indian Footwear, Leather and Accessories Development Programme (IFLADP)	1	25-02-2020
43	M/o DONEAR	170	(i) North Eastern Council Chairman Cash Awards (ii) NEC Scheme of Stipend and Book Grants to NE Students of professional courses <i>(vetted in August 2017)</i>	2	09-01-2020
44	Ministry of Home Affairs	171	Central Scheme for Assistance to Civilian Victims/ Family of Victims of Terrorist/ Communal/LWE Violence and Cross Border Firing and Mine/IED Blasts on Indian Territory	1	16-01-2020
		172	Grant in Aid to Government of Tripura and Mizoram for rehabilitation of Bru Migrants	1	02-02-2021
45	Ministry of Jal Shakti	173	Jal Jeevan Mission	1	25-02-2020
46	Ministry of Micro, Small and Medium Enterprise	174	Prime Minister Employment Generation Program (PMEGP)	1	04-03-2020
		175	Coir Vikash Yojana	1	04-03-2020
47	Department of Scientific and Industrial Research M/o Science & Technology	176	Promoting Innovations in Individuals, Start-ups and Micro, Small and Medium Enterprises (PRISM)	1	02-12-2020
48	Ministry of Food Processing Industries	177	Pradhan Mantri Formalisation of Micro Food Enterprises [PM-FME Scheme] (PM FME Scheme)	1	29-12-2020
TOTAL=				312	

**Rajya Sabha Unstarred Question no. 1189 reg “Aadhaar Card Linkages with Voter ID Cards” by Shri
Binoy Viswam
due for 29.7.2021**

S.No.	Ministry /Department	Organisation under Ministry/ Department	Purpose
1	M/o Health and Family Welfare	-	Use of Aadhaar authentication for creation of Unique Health Identifier
2		FSSAI	Licensing or Registration of Food Business Operators (FBOs)
3	M/o Defence	D/o Ex-Servicemen Welfare	Use Aadhaar authentication service for web-based interactive Pension Disbursement System, named SPARSH
4		Directorate General Defence Estates	Use of Aadhaar authentication services for "eChhawani" initiative
5		D/o Ex-Servicemen Welfare	Use of Aadhaar authentication for identification of ECHS beneficiaries
6	M/o Railways	-	Use of Aadhaar authentication for registration on IRCTC website and for online ticket booking
7	M/o Road Transport and Highways	-	Use of Aadhaar authentication in Transport application
8	M/o External Affairs		Use of Aadhaar authentication as eKYC in Passport related Services
9		D/o Register General & Census Commissioner	Use of Aadhaar authentication services for registration of births and deaths
10	M/o Ministry of Food & Processing Industries	-	Use of Aadhaar authentication services for the Identity verification of applicants (Beneficiaries)
11	M/o Niti Aayog	Atal Innovation Mission for Kashi	Aadhaar Authentication Service for use of Aadhaar authentication for Kashi (Cash overinternet)
12	M/o Electronics and Information Technology	NIC	Use of Aadhaar authentication services for user registration on Instant Messaging mobile app
13			Use of Aadhaar authentication services for Aadhaar Enabled Biometric Attendance System (AEBAS/BAS)

14			Use of Aadhaar authentication services for Jeevan Pramaan (Digital Life Certificate)
15			Use of Aadhaar authentication for eKYC of the User for e-Forms Services
16	M/o Electronics and Information Technology	MeitY in collaboration with SSC-NASSCom	Use of Aadhaar authentication in registration of incentive mechanism to establish the genuiness of the candidates
17	Ministry of Finance	Departmental Financial Service	Usage of Aadhaar authentication for verification of beneficiaries on the National Portal for Credit Linked Govt. schemes
18	O/o the Comptroller & Auditor General of India	Comptroller & Auditor General of India	Use of Aadhaar authentication Services for CAG's OIOS application for facilitating Aadhaar based e-sign services to IAAD departmental employees.

Sl. No.	State Government	Organisation under Ministry/ Department	Purpose
1	A&N Administration	Labour Department	Aadhaar authentication for A&N Islands Building and Other Construction Workers Welfare Board
2	Delhi	DSIIDC	Aadhaar based Authentication Services for 8 online services like handing over of possession of allotted plots, execution of lease deed conversion etc.
3	Gujarat	Revenue Department	Use of Aadhaar authentication for 'Single Sign On' Application
4	Haryana	General Admin Department	Aadhaar authentication services for One Time Registration for applicants eligible for Govt. jobs in Group C & D
5		Public Works Department	Registration of Engineering Works Contractor
6	Karnataka	AYUSH	For verification and registration of practitioners of Ayurveda, Unani, Siddha, Naturopathy & Yoga System of Medicine
7		Directorate of Economics and Statistics	Use of Aadhaar authentication in birth and death registration
8		DPAR(e-Gov)	Use of Aadhaar authentication, on voluntary basis, for identification of claimants for the purpose of claim management of depositors.(IMA Scam)
9		DPAR(e-Gov)	Use of Aadhaar authentication services for Entitlement Management System
10		DPAR(e-Gov)	Use of Aadhaar authentication services for HRMS

11		Department of Stamps and Registration, DPAR (e-Gov)	Use of Aadhaar authentication in property and registration process
12		DPAR(e-Gov)	Single Sign-on
13		DPAR(e-Gov)	To identify the registered practitioner of ANM, GNM, BSc, PBBSc nursing. 2) Issuing Registration certificates to Graduates ANM, GNM, BscPBBSc nursing. 3) In Disaster management like Covid-2019 and other essential health emergencies 4) To curb the malpractices and Duplicacy in registrations process.
14	Kerala	Local Self Government Dept	Use of Aadhaar authentication services for Online Grievance Redressal System (for the People) and Citizen Registration in Integrated Local Government Management System for citizen demographic authentication (while lodginggrievances/ submitting online applications for certificate)
15		The Employment Department	Use of Aadhaar authentication for Employability Centre Management System(ECMS)
16		Treasury Department	Use of Aadhaar authenticationservices for Treasury Savings Bank(TSB) and Pension Information ManagementSystem(PiMS)
17	Maharashtra	School Education and Sports Department	Use of Aadhaar authentication services for validating Aadhaar numbers of teachers entered in Shalarth Portal
18		Revenue and Forest Department	Aadhaar based authentication and e-KYC service to verify the identity of the parties (by displaying the photos in case of successful verification) involved in document registration.
19	Madhya Pradesh	National Health Mission	Use of aadhaar authentication for ascertaining demographic data of the drawing and disbursing officers/payment approvers, biometric authentication for ascertaining demographic profile of payment approvers in case of e--Vittaprvah and doctors undertaing sonography
20	Odisha	Food and Supplies consumer welfare Department	For verification and registration of framers

21	Tamil Nadu	Transplan Authority of Tamil Nadu (Transtan)	to stop malpractices in end stage organ failure patients waiting for Cadaver Organs
22	Telangana	Industries & Commerce Department	for use of Aadhaar authentication in Sand Sales Management & Monitoring System (SSMMS)
23	UP	Labour Department	Aadhaar authentication services for registration & renewal of building and other construction workers, issuance of migration certificate and providing monetary and other benefits to the beneficiaries under various schemes